

ADDENDUM

In advertisement notice No.HHC.Estt.7(1)/92-I-28315, dated 8/10.9.2014, word "one" appearing in second line may be read as "two". The remaining contents will remain the same.

BY ORDER

REGISTRAR GENERAL

Endst. No. HHC/Estt. 7(1)/92-I- 31630
Copy forwarded to:

Dated: 08.09.2014.

1. Shri Vikrant Janartha, Proprietor, Janartha Advertising, Katiyar Cottage, Second Floor, Near Local Bus Stand, Sanjauli, Shimla, H.P., with the request to get the aforesaid addendum published in the Daily Newspaper namely "Amar Ujala"(Himachal Edition), at the earliest and thereafter send a copy of the tear sheet to this Registry for further necessary action.
2. The Section Officer(Computers) with a request to upload the aforesaid addendum to the advertisement notice on the website of the High Court.
3. Notice Board of High Court of H.P., High Court of H.P., Shimla-171 001.


REGISTRAR GENERAL